

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 118**  
**(IB)-281(PB)/2019**

**IN THE MATTER OF:**

BDR Finvest Pvt. Ltd.

.... Applicant/petitioner

Vs.

Ninex Developers Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 23.03.2021**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner/Applicant:

Mr. Niranjana Sankar Rao, Adv. for Respondent in R-44, 45 & 46 in IA/363(PB)/2020 and for R-31 in IA/56(PB)/2021

Mr. Arvind Garg and Heerika Shukla, Advocates in IA 3791/2020, 3795/2020, 3815/2020, 3816/2020 and 3932/2020

For the respondent

Mr. Manish Paliwal, Mr. Vikas Kumar, Advs. For the Ex.- Management

Mr. Rakesh Kumar, Ms. Preeti Kashyap and Mr. Ankit Sharma Advocates for the RP

**ORDER**

List the matter on 20.04.2021.

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**(B.S.V PRAKASH KUMAR)**  
**PRESIDENT**

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**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**